

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 3
CAA-76/(ND)/2021

IN THE MATTER OF:

Rangoli Resorts Pvt. Ltd. and Care Mouldings Pvt. Ltd.**Applicant**

Order under Section 230-232

Order delivered on 13.07.2021

Coram:

SHRI P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

This is the second motion application. Heard the submissions made by the counsel for the petitioners. One transferee and one transferor company is involved.

Order in this matter is reserved.

Sd/-
K.K. VOHRA
MEMBER (T)

Sd/-
P.S.N. PRASAD
MEMBER (J)

Vaishali - 13.07.2021